

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**Item 37**

**CP (IB) No. 226/Chd/Pb/2022**

**Under Section 94, IBC 2016**

**In the matter of:-**

Suman Nanda, PG,  
S. Nanda Industries Pvt. Ltd.

.....Petitioner

As the Hon'ble Member (Technical) is holding NCLT Bench of Guwahati, after lunch, therefore, the matter could not be taken up and adjourned to 16.08.2023.

Sd/-  
Court Officer

June 08, 2023  
VN